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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI


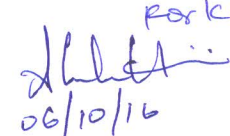
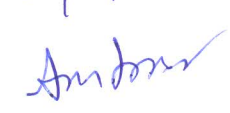
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 06/10/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/20/2016  
NAME OF THE PETITIONER(S) : G. Sadayaramanujam & 2 others  
NAME OF THE RESPONDENT(S) : GGN Spinning Mills Private Limited and 4 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	KING & PARTRIDGE	6 <sup>th</sup> RESPONDENT	 6/10/16 Perceval K&P
2.	Sushma Harini A.	counsel for Petitioner	 06/10/16
3.	A.M. Sridharan rep. Sh. R. Sankaranarayanan	counsel for Respondents 2-4	

**ORDER**

Ms A Sushma Harini, counsel for petitioner present. Shri A M Sridharan, counsel for R1 to R4 and counsel for R6 present. Counsel for R1 to R4 prayed time for filing counter in the <sup>application</sup> petition filed by the other side for bringing LR of the deceased R2 on record. Time extended at request. Put up on **26.10.2016 at 10.30 A.M.**

  
(Ch. Mohd. Sharief Tariq)  
Member (Judicial)

  
(K Anantha Padmanabha Swamy)  
Member (Judicial)